

would have to find a political solution to the problem. We conveyed to the Sri Lankan Government that we would be willing to help in any appropriate way if they so desire.

6. A number of suggestions have been made. All these have to be viewed in the totality of the situation prevailing in Sri Lanka and its fall out on us. As the nature of our ongoing discussions is confidential, I cannot divulge any details at this moment. However, at the appropriate time, we will take the House into confidence.

DR. A. KALANIDHI (Madras Central) : They have committed enocide...

SHRI P. KOLANDAIVELU (Gobichettipalayam) : Sir, this is very vague...
(Interruptions)

MR. DEUPTY-SPEAKER : Please. This is a statement made by the Minister. You cannot make a speech now. (Interruption)**

MR. DEPUTY-SPEAKER : Please sit down. No. This is a statement made by the Minister. Therefore, we cannot discuss at this moment.
(Interruption)

DR. A. KALANIDHI : As a protest, we are walking out.

(At this stage, Dr. A. Kalanidhi and some other hon. Members left the House.)

STATEMENT re : CONSTITUTION OF THIRD WAGE BOARD FOR SUGAR INDUSTRY

[English]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : The First Wage Board

*Not recorded.

for Sugar Industry was constituted by the Government of India in 1957 and it submitted its report in 1960. The Second Wage Board for the Sugar Industry was constituted in 1965 and its recommendations were received in 1970. These recommendations were accepted by Government. The Third Wage Board could not be constituted for a variety of reasons particularly as the major sugar producing States notified the revised rates of wages for sugar workers in their respective States on the basis of decisions reached at the Tripartite at State level.

After the change of Government in 1980 representations were received that the Third Wage Board for Sugar Industry should be set up. Having carefully examined the matter in consultation with the major sugar producing States, I am happy to inform the House that the present Government has now decided to constitute the Third wage Board for Sugar Industry in the interests of workers, the industry and the economy as a whole. With this decision a long pending demand of the workers in the sugar industry will have been met.

Steps are being taken to compose the new Wage Board and the Board will be requested to complete its work within one year after its constitution.

MR. DEPUTY SPEAKER : The House stands adjourned to re assemble tomorrow at 5 p.m.

18.07 hrs.

The Lok Sabha then adjourned till Seventeen of the Clock on Saturday March 16, 1985/Phalgun 25, 1906 (Saka)